# GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

# LOK SABHA UNSTARRED QUESTION NO. 315 ANSWERED ON 22/07/2025

### **RURAL ROAD CONNECTIVITY UNDER PMGSY-IV**

### 315. SHRI SANJAY UTTAMRAO DESHMUKH: SHRI OMPRAKASH BHUPALSINH ALIAS PAVAN RAJENIMBALKAR:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the details of the road to be constructed in the rural areas for providing better road connectivity under the Phase-IV of Pradhan Mantri Gram SadakYojana (PMGSY), State-wise;
- (b) the present status of the Phase-IV of PMGSY in the country, State-wise particularly Yavatmal-WashimLokSabha Constituency, Maharastha;
- (c) the names of the districts of Maharashtra which have been included under the said scheme;
- (d) the number of road which have got damaged due to heavy downpours and storm during the last three years, State-wise including Maharashtra;
- (e) whether the Government proposes to construct roads in the rural areas of Osmanabad and Yavatmal-WashimLokSabha Constituencies under the Phase-IV of PMGSY in view of the said grave problems; and
- (f) if so, the details thereof?

#### **ANSWER**

## MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI KAMLESH PASWAN)

(a): Pradhan Mantri Gram SadakYojana-IV (PMGSY-IV) has been launched in September, 2024 for construction of 62,500 km of all-weather roads to provide connectivity to about 25,000 eligible unconnected habitations of population size 500+ in plains, 250+ in North East & Hill States/UTs, special category areas (Tribal Schedule V, Aspirational Districts/ Blocks, Desert areas) and 100+ in Left Wing Extremism (LWE) affected districts, as per Census 2011.

- (b): A survey has been carried out by the States/UTs for preliminary identification of the unconnected habitations. under PMGSY-IV, a due process has been prescribed for finalization of proposals by the State for submission to the Central Government for sanction. This includes updating District Rural Road Plans and completing survey for preliminary identification of unconnected habitations, approval by the district Panchayats, finalization of a list and approval for the State level Committee (SLSC) after which Detailed Project Reports (DPRs) are prepared, as per the DPR guidelines and technical scrutiny conducted. The first batch of proposals from the UT of Jammu & Kashmir for providing connectivity to 316 habitations has been sanctioned recently. The Ministry is working in close coordination with the States/ UTs for submission of proposals for sanction.
- (c): The State of Maharashtra has conducted survey for 26 districts for eligible unconnected habitations through Gram Sadak Survey App namely; Ahmednagar, Aurangabad, Beed, Buldhana, Dhule, Gadchiroli, Hingoli, Jalgaon, Jalna, Kolhapur, Latur, Nanded, Nandurbar, Nashik, Osmanabad, Parbhani, Pune, Raigad, Ratnagiri, Sangali, Satara, Sindhudurg, Solapur, Thane, Washim, Palghar. The Ministry is working in close coordination with the State Government for the submission of first batch of proposals.
- (d): "Rural Roads" is a State subject, and as per PMGSY guidelines, maintenance of roads constructed under the programme, including repairs from damages, is the responsibility of the State/UT Governments. The details of PMGSY roads damaged due to heavy downpours and storms is not centrally maintained. As per information furnished by the State Government of Maharashtra, a total road length of 54.71 km of 43 roads constructed under the Pradhan Mantri Gram SadakYojana (PMGSY) were damaged in Maharashtra due to heavy rainfall and storms during the last three years and the current year. State Govt has sanctioned an amount of Rs. 63.60 crore under maintenance during financial year 2023-24 and 2024-25 for the repairs of said roads.
- (e) & (f): Road projects will be sanctioned to States, including in districts in Maharashtra, upon receipt of DPR proposals as per the guidelines. The timeline for implementation of PMGSY-IV is upto March 2029.

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